

Sundaram Mahadeo Autoworld Pvt LtdList of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of Operational creditors (Government Dues)

Date of Commencement of CIRP: 20-01-2023; List of Creditors is Pursuant to claims received and updated as on 24-06-2023

(Amount in ₹)

S.No	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Employees State Insurance Corporation	Autonomous Body under the Ministry of Labour and Employment	02.06.2023	915,263	-	Dues towards non-payment of contribution by company and interest thereof	-	-	-	-	-	-	-	915,263.00	Correspondences to establish the amount of contribution payable by the company is ongoing
<b>1</b>	<b>TOTAL</b>			<b>915,263</b>	-					-	-	-	-	<b>915,263</b>	